

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 134 OF 2016 & IA No. 304 of 2016
APPEAL No. 138 OF 2016 &
APPEAL No. 149 OF 2016 & IA No. 318 OF 2016**

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

APPEAL NO. 134 OF 2016 & IA NO. 304 of 2016

In the matter of :

**Haryana Power Purchase Center
Vs.
Jhajjar Power Ltd. & Ors.**

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Ramanuj Kumar
Mr. Pranav Vyas for R-1
Mr. Vaibhav Choudhary for R-2
Mr. Venkatesh
Mr. Varun Singh for R-3
Ms. Smrti for R-4

APPEAL NO. 138 OF 2016

In the matter of :

**Jhajjar Power Ltd.
Vs.**

...Appellant(s)

Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ramanuj Kumar
Mr. Pranav Vyas

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R-1 & R-2
Mr. Vaibhav Choudhary for R-3
Mr. Venkatesh
Mr. Varun Singh for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

In the matter of :

**Tata Power Delhi Distribution Ltd.,
Vs.
Jhajjar Power Ltd. & Ors.**

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Vaibhav Choudhary

Counsel for the Respondent(s) : Mr. Venkatesh
Mr. Varun Singh for R-4

Mr. Ramanuj Kumar
Mr. Pranav Vyas for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2 & 3

Mr. Nikhil Nayyar
Ms. Smriti Shah for R-5

ORDER

Learned counsel for the State Commission seeks three weeks time to file submissions/reply. He may file the same on or before 26.10.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 10.11.2016 after serving copy on the other side.

List these matters on **19.12.2016.**

(I.J.Kapoor)
Technical Member

ts/kt

(Justice Ranjana P. Desai)
Chairperson